

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.613
IB-630/PB/2021
IA/1941/2023 &
IA/2424/2023

IN THE MATTER OF:
M/s. Gogia Leasing Ltd

...PETITIONER

Vs

M/s. JBO Globeworld LLP

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Non-Applicant

:Mr. Karan Gandhi Adv

ORDER

IA/1941/2023 & IA/2424/2023

None appeared on behalf of the Applicant at the time of hearing of the matter. Ld. Counsel for the non-applicant is present. List the matter on **10.06.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)